NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/281/ (IB)/2017

NAME OF THE PETITIONER(S)

: DS CONNECTORS & CABLES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: OPEL AUTO PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SEKAR

connsel

to V Respondent

B-ht

D. PERUMAN SARANYAN

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ORDER

Counsel for both the parties present. Counsel for petitioner is directed to make compliance with the relevant provisions of I&B Code, 2016 within seven days. Counsel for Respondent prayed for two weeks' time to settle the outstanding debts. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

S. sipopergles.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF (TARIQ) MEMBER (JUDICIAL)

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